

(90)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD

ORIGINAL APPLICATION NO. 981 of 1990.

Dated : 28th November 1990. ✓

Between:-

1. V.P. Dimpri ✓
2. P.N. Sharma ✓
3. T.G. Rao ✓

....Applicants. ✓

V e r s u s .

1. The Director, National Geophysical Research Institute, (Counsil of Scientific and ~~research~~ Industrial Research) Uppal Road, Hyderabad 500 007. ✓
2. The Chairman, Quarters Allottment Committee, National Geophysical Research Institute, (Counsil of Scientific and Industrial Research) Uppal Road, Hyderabad-500 007. ✓
3. O.P. Pandey, son of not known, aged not known, occupation : Sceintist Grade-C, National Geophysical Research Institute (Counsil of Scientific and Industrial Research) Uppal Road, Hyderabad 500 007. ✓
4. D. Sankar, son of not known, occupation: Sceintist Grade-C, office of the National Geophysical Research Institute, (counsil of Scientific and Industrial Research) Uppal Road, Hyderabad ~ 500 007. ✓

....Respondents. ✓

Counsel for the Applicatant: Mr. M. Rama Rao, Advocate. ✓

Counsel for Respondents : Mr. Chennabasappa Desai SC for : C.S.I.R. ✓

CORAM:

THE HONOURABLE MR. D. SURYA RAO: MEMBER (JUDL). ✓

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The Tribunal made the following: ✓

Admit, post main Original Application before on 24-12-1990 before for ~~order~~. In so far as interim orders are concerned I see no reasons to grant interim stay of allotment of quarte as it is represented by Sri. Desai that R-3 and R4 are consid for allotment in view of interim orders of the Tribunal in OA. 495/90. However it is ordered that any allotment made wi be subject to the result of the present application. Post the O.A and OA.495 of 1990 on 24-12-1990.

S. J. ✓
DEPUTY REGISTRAR.
(Judl) ✓

To.

1. The Director, NGRI, (CSIR), Uppal Road, Hyderabad 500 00
2. The Chairman, Quarters Allotment Committee, NGRI (CSIR) U Hyderabad -500 007.
3. Mr. O.P. Pandey, Sceintist Grade-C, NGRI (CSIR), Uppal Rd.
4. Mr. D. Sankar, Sceintist Grade-C, NGRI (CSIR), Uppal Ro
5. One copy to Mr. M. Rama Rao, Advocate, H.No.3-4-835/2, Arkatpura, Hyderabad.
6. One copy to Mr. C. B. Desai, SC for CSIR.CAT, Hyderabad
7. One spare copy.

P. A. 4-6-91
✓

CHECKED BY
TYPED BY

APPROVED BY
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH ATHYDERABAD.

THE HON'BLE MR. R. N. JAYASIMHA : V.C.
AND

THE HON'BLE MR. D. SURYA RAO : M(J)
AND

THE HON'BLE MR. J. NARASIMHA MURTY, M(J)
AND

THE HON'BLE MR. R. BALASUBRAMANIAN, M(A)

DATE: 24-12-1990 (Posting)

ORDER / JUDGEMENT: Note:-
Post this off and
OA. 495/90 on
24-12-1990

M.A. / R.A. / C.A. / NO.
in

T.A. NO.

W.P. NO.

O.A. No. 981/90

Admitted and Interim directions
issued.

Allowed.

Dismissed for default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A. Ordered/Rejected.

No order as to costs.

